

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.73/BB/ 2017	-	For compliance	230/232	Minera Steel & Power Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. ANDRE PETER
FOR J. SAGAR
ASSOCIATES
9886695823

PETITIONER.



Counsel for petitioner is present. He has filed a memo along with annexure stating that State bank of India informed the company that the proposed scheme of amalgamation is under their consideration. Counsel requested time till the end of this month.

List it on 30.10.2017.


MEMBER (J)